

केन्द्रीय विद्युत विनियामक आयोग  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

To

Date: 1.12.2023

Shri Raj Kumar Mehta, Advocate, GRIDCO  
32 Lawyers chambers,  
Supreme Court of India,  
New Delhi-110001.

**Subject: Request for time extension in Petition No. 399/GT/2020 - reg.**

Ref: Mentioning during hearing dated 28.11.2023;

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Sir,

With reference to your request on the above subject, while mentioning the matter on 28.11.2023, I am directed to inform that your request for extension of time in filing reply has been granted and the same is extended till **4.12.2023**, after serving copy to the Petitioner.

2. The matter shall be listed for hearing on **6.12.2023**.

Yours sincerely,

**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:

All Parties